

[Shri A. P. Sharma]

- (ii) Annual Report of the Delhi Small Industries Development Corporation Limited, Delhi for the period from 15th February, 1971 to 31st March, 1972 along with the Audited Accounts.

[Placed in Library. See No. LT-9998/76].

- (iii) Annual Report of the Delhi Small Industries Development Corporation Limited, Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-9999/76].

- (iv) Annual Report of the Delhi Small Industries Development Corporation Limited, Delhi, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-9999/76].

NOTIFICATIONS UNDER NAVY ACT, 1957
AND ANNUAL REPORT OF MISHRA DHATU
NAGAM LTD., HYDERABAD FOR 1974

THE DEPUTY MINISTER IN THE
MINISTRY OF DEFENCE (SHRI
J. B. PATNAIK) I beg to lay on the
Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957:—

- (i) The Naval Ceremonial, Condition of Service and Miscellaneous (Amendment) Regulations, 1975,

published in Notification No. S.R.O. 344 in Gazette of India dated the 8th November, 1975.

- (ii) The Navy (Discipline and Miscellaneous Provisions) (1st Amendment) Regulations, 1975, published in Notification No. S.R.O. 360 in Gazette of India dated the 29th November, 1975.

- (iii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1975, published in Notification No. S.R.O. 361 in Gazette of India dated the 29th November, 1975.

[Placed in Library See No. LT-10000/76].

- (2) A copy of the Annual Report (Hindi and English versions) of the Mishra Dhatu Nagam Limited, Hyderabad, for the period ended 31st December, 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

[Placed in Library. See No. LT-10001/76].

12.01 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-SEVENTH REPORT

SHRI G. G. SWELL; (Autonomous Districts): I beg to present the Fifty-seventh Report of the Committee on Private Members' Bills and Resolutions.